CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 385 OF 2010

Wednesday, this the 19th day of May, 2010

CORAM:

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

E.Pitchammal
(Ex-Trackman/Locur, Section Engineer
Permanent Way / Office/Bormmidi)
Southern Railway
Residing at No.5/220, Near Mariammankoil
Jakir Chinna Ammapalayam
Kalyanasundara Colony
Salem – 5   ...   Applicant

(By Advocate Mr. TCG Swamy)

versus

1.   Union of India represented by the
        General Manager, Southern Railway
        Headquarters Office, Park Town P.O
        Chennai – 3

2.   The Divisional Railway Manager
        Southern Railway
        Palghat Division, Palghat

3.   The Senior Divisional Personnel Officer
        Southern Railway
        Palghat Division, Palghat

4.   The Senior Divisional Engineer (East)
        Southern Railway
        Palghat Division, Palghat

5.   The Assistant Divisional Engineer (North)
        Salem Division, Salem   ...   Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

        The application having been heard on 19.05.2010, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

This OA has been filed against the penalty advice as evidenced from Annexure A-1. It is admitted before this Tribunal that against Annexure A-1 order passed by the Disciplinary Authority, Annexure A-2 reply has already been filed by the applicant before the 4th respondent. Hence, we feel that the applicant has not exhausted all the remedies before filing the OA. Hence, we are not inclined to admit the OA at this stage. However, we are directing the 4th respondent to dispose of Annexure A-2 appeal within a reasonable time, at any rate within 45 days from the date of receipt of a copy of this order. This order will not preclude the applicant to file any application or approach this Tribunal in future on receipt of the result of the appeal. The OA stands disposed of as above.

Dated, the 19th May, 2010.

K GEORGE JOSEPH
ADMINISTRATIVE MEMBER

JUSTICE K.THANKAPPAN
JUDICIAL MEMBER

vs